

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH : NEW DELHI (COURT-I)

CP-900/2015

In the matter of :

Maharanie Trade Pvt. Limited & Ors.

....PETITIONER

SECTION :

Under Section 391 & 394

Order delivered on 12.10.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)

For the Petitioner /applicant


: Mr. P. Nagesh, Advocate
Mr. Suman Kumar, Advocate

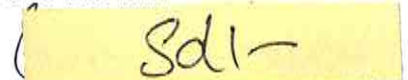
For the Respondent/Corporate Debtor :-

ORDER

Learned Counsel for the petitioner is present. Ld. representative for the ROC / RD is also present.

Since the matter has been part heard elaborately by one of the Hon'ble Member sitting along with Hon'ble President, Principal Bench, let the matter be listed for tomorrow i.e. 13.10.2017 before the appropriate Bench.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
12.10.2017